

## DES-VI (FOOD &amp; MISC)

Minutes of the meeting NC-VI held on 23.10.2008.

The Meeting No.25/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes ( Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 23.10.2008 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his Chamber. .

The Committee ratified the minutes of meeting held on 16.10.2008

List of patrician is annexed.

|                                                                            |                                                |                                               |                        |
|----------------------------------------------------------------------------|------------------------------------------------|-----------------------------------------------|------------------------|
| Case No 354<br>NC-VI Dt. 23.10.2008                                        | M/s.SOFTGEL HEALTH CARE PVT. LTD.,<br>CHENNAI. | Meeting No. 23/08<br>Dt. 23.10.2008           | Status                 |
| HQ File No. 01/85/050/00047/AM09//DES-VI<br>RLA File 04/24/040/00393/AM008 |                                                | Lic No./Date<br>041000094342<br>dt. 12.3.2008 | Defer date<br>6.9.2007 |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

## Export Item (s) Details

| Sl.No. | Export Item Name.                                               | Qty         | UOM             | FOB (Rs.)     | FOB (Currency) |
|--------|-----------------------------------------------------------------|-------------|-----------------|---------------|----------------|
| 1      | 62/0- EVENING PRIMROSE OIL CAPSULES 400MG<br>10% GLA            | 134000.000  | Hundred in nos. | 4663868.16    | 119128.18 US\$ |
| 2      | 62/0- EVENING PRIMROSE OIL CAPSUELES 800MG<br>10% GLA           | 3600000.000 | Number          | 2369268.00    | 60517.70 US\$  |
| 3      | 62/0- GAMALIN (EVENING PRIMROSE OIL 1000MG CAPSULES)<br>10% GLA | 6000000.000 | Number          | 5971158.00    | 152520.00 US\$ |
|        |                                                                 |             | Total           | 13,004,294.16 | 332,165.88     |

| Sl.No. | Import Item Name.               | Qty      | UOM   | CIF (Rs.)    | CIF (Currency) |
|--------|---------------------------------|----------|-------|--------------|----------------|
| 1      | EVENING PRIMROSE OIL<br>10% GLA | 5483.520 | K.G   | 1306174.46   | 32901.12 US\$  |
| 2      | EVENING PRIMROSE OIL<br>10% GLA | 2937.600 | K.G   | 699736.32    | 17625.60 US\$  |
| 3      | EVENING PRIMROSE OIL<br>10% GLA | 6120.000 | K.G   | 1457784.00   | 36720.00 US\$  |
|        |                                 |          | Total | 3,463,694.78 | 87,246.72      |

Decision: Deferred.

Committee noted the details furnished by the application firm vide their letter dated 10.09.2008 in reply to MSME letter No. 23(1)/2008/Chem dated 22.8.2008 & decided to remind MSME to give their comments.

To be re-list on 27.11.2008

|                                                                       |                                        |                                     |            |
|-----------------------------------------------------------------------|----------------------------------------|-------------------------------------|------------|
| Case No 355<br>NC-VI Dt. 23.10.2008                                   | M/S. STANES MJF TEAS LTD., C'TORE      | Meeting No. 23/08<br>Dt. 23.10.2008 | Status     |
| HQ File No. 01/85/050/0091/AM09//DES-VI<br>RLA File 32/21/40/006/AM09 | Lic No./Date 3210037686 DT. 23.04.2008 |                                     | Defer date |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

| Sl.No. | Export Item Name.                                                                                                                                                                                                                                                                                                                                                    | Qty      | UOM   | FOB (Rs.)    | FOB (Currency) |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|-------|--------------|----------------|
| 1      | 67/0- TEA BAGS - TRADITIONAL ENG DELUXE TEA TBAG 25 ST.<br>3000 cartons - 7500 kgs @ USD 15.90 per carton - (Combination of Earl Grey, peach, Green & flavoured tea bags) / 1. Imports are allowed on net to net basis. Hence, the export of import items alongwith export product should be accounted for in shippin                                                | 7500.000 | K.G   | 1929465.00   | 47700.00 US\$  |
| 2      | 67/0- TEA BAGS - 100 ST 560 cartons - 2800 kgs @ USD 27.15 per carton (Traditional English Deluxe tea)<br>1. Imports are allowed on net to net basis. Hence, the export of import items alongwith export product should be accounted for in shipping bills duly certified by customs. 2. The period of Export Obligation is six months commencing from the date of i | 2800.000 | K.G   | 615002.00    | 15204.00 US\$  |
|        |                                                                                                                                                                                                                                                                                                                                                                      |          | Total | 2,544,467.00 | 62,904.00      |

Import Item (s) Details

| Sl.No. | Import Item Name.  | Qty       | UOM   | CIF (Rs.)  | CIF (Currency) |
|--------|--------------------|-----------|-------|------------|----------------|
| 1      | BLACK TEA F/FB 733 | 10000.000 | K.G   | 449956.00  | 11123.75 US\$  |
|        |                    |           | Total | 449,956.00 | 11,123.75      |

Decision: Approved.

Committee noted the comments of Tea board forwarded by Department of Commerce vide OM No. T-35018/11/2004-Plant(A) dated 07.10.2008 and details furnished by the Firm vide their letter dated 29.8.2008 and decided to ratify input output norm on net to net basis with accountability clause. The imported Black Tea will be accounted for in the export item.

RLA to take consequential action as per policy/procedure.

|                                                                        |                                        |                                     |            |
|------------------------------------------------------------------------|----------------------------------------|-------------------------------------|------------|
| Case No 356<br>NC-VI Dt. 23.10.2008                                    | M/S. JINDAL DRUGS LTD., MUMBAI         | Meeting No. 23/08<br>Dt. 23.10.2008 | Status     |
| HQ File No. 01/85/050/00145/AM09//DES-VI<br>RLA File 03/94/40/464/AM09 | Lic No./Date 0310483858 DT. 26.08.2008 |                                     | Defer date |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

#### Export Item (s) Details

| Sl.No. | Export Item Name.  | Qty    | UOM   | FOB (Rs.)     | FOB (Currency) |
|--------|--------------------|--------|-------|---------------|----------------|
| 1      | 67/0- COCOA BUTTER | 38.320 | M.T   | 12271980.00   | 287400.00 US\$ |
|        |                    |        | Total | 12,271,980.00 | 287,400.00     |

#### Import Item (s) Details

| Sl.No. | Import Item Name.                 | Qty     | UOM   | CIF (Rs.)     | CIF (Currency) |
|--------|-----------------------------------|---------|-------|---------------|----------------|
| 1      | COCOA BEANS - DRIED AND FERMENTED | 100.000 | M.T   | 11956000.00   | 280000.00 US\$ |
|        |                                   |         | Total | 11,956,000.00 | 280,000.00     |

Decision: Deferred

It was noted that comments of MFPI in this case have not been received. Committee decided to remind MFPI to expedite their comments.

To be re-listed on 27.11.2008

|                                                                        |                                              |                                     |            |
|------------------------------------------------------------------------|----------------------------------------------|-------------------------------------|------------|
| Case No 357<br>NC-VI Dt. 23.10.2008                                    | M/S. JABS INTERNATINOAL PVT. LTD.,<br>MUMBAI | Meeting No. 23/08<br>Dt. 23.10.2008 | Status     |
| HQ File No. 01/85/050/00155/AM09//DES-VI<br>RLA File 03/94/40/444/AM09 | Lic No./Date 0310485215 DT. 04.09.208        |                                     | Defer date |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

## Export Item (s) Details

| Sl.No. | Export Item Name.                | Qty     | UOM   | FOB (Rs.)     | FOB (Currency) |
|--------|----------------------------------|---------|-------|---------------|----------------|
| 1      | 90/0- STERLIZED CORRIANDER SEEDS | 500.000 | M.T   | 39055000.00   | 912500.00 US\$ |
|        |                                  |         | Total | 39,055,000.00 | 912,500.00     |

## Import Item (s) Details

| Sl.No. | Import Item Name.    | Qty     | UOM   | CIF (Rs.)     | CIF (Currency) |
|--------|----------------------|---------|-------|---------------|----------------|
| 1      | RAW CORRIANDER SEEDS | 525.000 | M.T   | 30476250.00   | 708750.00 US\$ |
|        |                      |         | Total | 30,476,250.00 | 708,750.00     |

Decision: Deferred.

It was noted that comments of MFPI/Spice Board in this case have not been received. Committee decided to remind MFPI/Spice board to expedite their comments.

To be re-listed on 27.11.2008

|                                        |                                                             |                                            |        |
|----------------------------------------|-------------------------------------------------------------|--------------------------------------------|--------|
| No. 358, NC-VI<br>Dated 23.10.2008     | Party's Name: M/s. Food Fats &<br>Fertilizers Ltd., Chennai | Meeting No. & Date<br>25/09 dt. 23.10.2008 | Status |
| HQ File No. 01/85/162/0076/AM09/DES.VI | Amendment in SION E-125                                     |                                            |        |

Decision: Approved.

M/s. Food Fats & Fertilizers Ltd., Chennai have requested for amendment in SION E-125 in terms of para 4.10 of HBP 2004-09 to include Crude Shea Butter as an alternative import input. Committee noted the recommendation of Directorate of Vanaspati, Vegetable Oils & Fats vide their letter 4/23/2004-Exp dt. 14.8.2008 and 6.10.2008 and decided to amend the SION as under:

| Sl. No | Export Item   | Qty.  | Import Item                                                    | Qty.              |
|--------|---------------|-------|----------------------------------------------------------------|-------------------|
| E-125  | Shea Stearine | 1M.T. | 1. Shea Nuts (Oil content 45+/-1%)<br><b>OR</b><br>Shea Butter | 5.20MT<br>2.295MT |
|        |               |       | 2. Tonsil Bleaching Earth                                      | 0.05MT            |
|        |               |       | 3. Acetone                                                     | 0.04MT            |

Further action to be taken on file for issue of Public Notice.

|                                                                          |                                          |                                     |            |
|--------------------------------------------------------------------------|------------------------------------------|-------------------------------------|------------|
| Case No 359<br>NC-VI Dt. 23.10.2008                                      | M/S. VIGNESHWARA EXPORTS LTD.,<br>MUMBAI | Meeting No. 23/08<br>Dt. 23.10.2008 | Status     |
| HQ File No. 01/85/050/00183/AM09//DES-VI<br>RLA File 03/95/40/00544/AM09 | Lic No./Date 0310490676 DT. 16.10.2008   |                                     | Defer date |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

#### Export Item (s) Details

| Sl.No. | Export Item Name.                                                                                                                                                                             | Qty     | UOM    | FOB (Rs.)    | FOB (Currency) |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|--------|--------------|----------------|
| 1      | 71/0- Comforter set contain<br>1) One comforter of 135 X 220cms with polyfiber filling<br>2) Two pillow covers of 50 X 75 +18cms flap<br>3) Two cushion covers of 40 X 40cms with cord piping | 804.000 | Set    | 548719.13    | 12716.55 US\$  |
| 2      | 71/0- Comforter set contain<br>1) One comforter of 160 X220cms with polyfiber filling<br>2) Two pillow covers of 50 X 75 + 18cms flap<br>3) Two cushion covers of 40 X 40cms with cord piping | 738.000 | Set    | 555779.33    | 12880.17 US\$  |
| 3      | 71/0- Duvet cover set contain<br>1) One duvet cover of 135 X 200cms<br>2) Two pillow covers of 50 X 75 +18cms flap                                                                            | 486.000 | Set    | 201300.36    | 4665.13 US\$   |
| 4      | 71/0- Flat sheet of 160 X 270cms                                                                                                                                                              | 512.000 | Number | 118808.78    | 2753.39 US\$   |
| 5      | 71/0- Flat sheet of 180 X 270cms                                                                                                                                                              | 608.000 | Number | 157395.67    | 3647.64 US\$   |
| 6      | 71/0- Fitted sheet of 90 X 190 + 25cms drop with elastic at four corners                                                                                                                      | 572.000 | Number | 104462.70    | 2420.92 US\$   |
| 7      | 71/0- Fitted sheet of 120 X 200 + 30cms drop with elastic at four corners                                                                                                                     | 726.000 | Number | 156162.01    | 3619.05 US\$   |
| 8      | 71/0- Pillow cover sets without flange Contain two pillow covers of 50 X 75 + 18cms flap                                                                                                      | 480.000 | Set    | 52189.06     | 1209.48 US\$   |
|        |                                                                                                                                                                                               |         | Total  | 1,894,817.04 | 43,912.33      |

#### Import Item (s) Details

| Sl.No. | Import Item Name.                                                                                                                                                                       | Qty     | UOM | CIF (Rs.) | CIF (Currency) |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|-----|-----------|----------------|
| 1      | Comforter set contain<br>1) One comforter of 135 X 220cms with polyfiber filling<br>2) Two pillow covers of 50 X 75 +18cms flap<br>3) Two cushion covers of 40 X 40cms with cord piping | 804.000 | Set | 515137.87 | 11774.58 US\$  |
| 2      | Comforter set contain<br>1) One comforter of 160 X220cms with polyfiber filling<br>2) Two pillow covers of 50 X 75 + 18cms flap<br>3) Two cushion covers of 40 X 40cms with cord piping | 738.000 | Set | 521766.00 | 11926.08 US\$  |
| 3      | Duvet cover set contain                                                                                                                                                                 | 486.000 | Set | 188981.19 | 4319.57 US\$   |

|   |                                                                                    |         |        |              |              |
|---|------------------------------------------------------------------------------------|---------|--------|--------------|--------------|
|   | 1) One duvet cover of 135 X 200cms<br>2) Two pillow covers of 50 X 75 +18cms flap  |         |        |              |              |
| 4 | Flat sheet of 160 X 270cms                                                         | 512.000 | Number | 111538.00    | 2549.44 US\$ |
| 5 | Flat sheet of 180 X 270cms                                                         | 608.000 | Number | 147763.00    | 3377.44 US\$ |
| 6 | Fitted sheet of 90 X 190 + 25cms drop with elastic at four corners                 | 572.000 | Number | 98069.56     | 2241.59 US\$ |
| 7 | Fitted sheet of 120 X 200 + 30cms drop with elastic at four corners                | 726.000 | Number | 146605.37    | 3350.98 US\$ |
| 8 | Pillow cover sets without flange contain two pillow covers of 50 X 75 + 18cms flap | 480.000 | Set    | 48995.19     | 1119.89 US\$ |
|   |                                                                                    |         | Total  | 1,778,856.18 | 40,659.57    |

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from RLA.

To be re-listed on 27.1.2008

|                                                                         |                                        |                                     |            |
|-------------------------------------------------------------------------|----------------------------------------|-------------------------------------|------------|
| Case No 360<br>NC-VI Dt. 23.10.2008                                     | M/S. ORGANIC INDIA PVT. LTD., LUCKNOW  | Meeting No. 23/08<br>Dt. 23.10.2008 | Status     |
| HQ File No. 01/85/050/00182/AM09//DES-VI<br>RLA File 06/24/40/0034/AM09 | Lic No./Date 0610014415 DT. 15.10.2008 |                                     | Defer date |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

#### Export Item (s) Details

| Sl.No. | Export Item Name.                                                                                                                                    | Qty         | UOM   | FOB (Rs.)      | FOB (Currency)  |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|-------|----------------|-----------------|
| 1      | 67/0- FLAVORED TEA IN TEA BAGS BLENDED WITH TULSI IN FORM OF TEA BAGS.<br>ORGANIC BLEND OF HERBS, FLAVORS, SPICES PACKED IN BOX OF 18 BAGS IN A BOX. | 3297777.000 | Boxes | 167048893.94   | 3627554.70 US\$ |
|        |                                                                                                                                                      |             | Total | 167,048,893.94 | 3,627,554.70    |

# Import Item (s) Details

| Sl.No. | Import Item Name.                                                             | Qty     | UOM   | CIF (Rs.)  | CIF (Currency) |
|--------|-------------------------------------------------------------------------------|---------|-------|------------|----------------|
| 1      | Aluminium Teabag Wire<br>Quality: lightly oiled surface<br>Diameter: 0.50 mm. | 848.000 | K.G   | 436614.00  | 6360.00 EURO   |
|        |                                                                               |         | Total | 436,614.00 | 6,360.00       |

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA.

To be re-listed on 27.11.2008

|                                                                          |                                         |                                     |        |
|--------------------------------------------------------------------------|-----------------------------------------|-------------------------------------|--------|
| Case No 361<br>NC-VI Dt. 23.10.2008                                      | M/S. CORAMANDEL ELECTRONICS,<br>CHENNAI | Meeting No. 23/08<br>Dt. 23.10.2008 | Status |
| HQ File No. 01/85/050/0018O/AM09//DES-VI<br>RLA File 04/24/40/00167/AM09 | Lic No./Date 0410099138 DT. 13.10.2008  | Defer date                          |        |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

# Export Item (s) Details

| Sl.No. | Export Item Name.                                                 | Qty       | UOM    | FOB (Rs.)     | FOB (Currency) |
|--------|-------------------------------------------------------------------|-----------|--------|---------------|----------------|
| 1      | 83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE<br>AWP-RLLXAHDR-130 | 1208.000  | Number | 1715961.58    | 39767.36 US\$  |
| 2      | 83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE<br>AWP-RLLRAHDR-110 | 7408.000  | Number | 5130465.96    | 118898.40 US\$ |
| 3      | 83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE<br>AWP-RLLXAHDR-130 | 1932.000  | Number | 2744402.14    | 63601.44 US\$  |
| 4      | 83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE<br>AWP-RLLRAHDR-110 | 12592.000 | Number | 8720684.04    | 202101.60 US\$ |
|        |                                                                   |           | Total  | 18,311,513.72 | 424,368.80     |

# Import Item (s) Details

| Sl.No. | Import Item Name. | Qty         | UOM    | CIF (Rs.) | CIF (Currency) |
|--------|-------------------|-------------|--------|-----------|----------------|
| 1      | CAPACITORS        | 2174140.000 | Number | 897646.00 | 20518.00 US\$  |

|    |                                    |            |        |               |               |
|----|------------------------------------|------------|--------|---------------|---------------|
|    | 0.25pf-560pf, 1nf-470nf, 1uf-680uf |            |        |               |               |
| 2  | DIODES<br>200ma                    | 6280.000   | Number | 5466.00       | 125.00 US\$   |
| 3  | RESISTORS<br>OE-300E 1K-270K 1/16W | 394200.000 | Number | 22448.00      | 513.00 US\$   |
| 4  | SAW FILTER<br>112.320 MHz          | 26280.000  | Number | 1672651.00    | 38232.00 US\$ |
| 5  | FOUR POLE FILTER<br>1895MHz        | 22870.000  | Number | 1473811.00    | 33687.00 US\$ |
| 6  | RF FILTER<br>1880-1900MHz          | 3140.000   | Number | 82534.00      | 1886.00 US\$  |
| 7  | LINE FILTER<br>450mA               | 26280.000  | Number | 121638.00     | 2780.00 US\$  |
| 8  | INDUCTORS<br>2.2nh-180nh           | 339660.000 | Number | 1708801.00    | 39058.00 US\$ |
| 9  | FERRITE BEAD<br>2A                 | 49420.000  | Number | 101177.00     | 2313.00 US\$  |
| 10 | G.P.TRANSISTORS<br>500mA 100mA     | 101980.000 | Number | 44722.00      | 1022.00 US\$  |
| 11 | TRANSCEIVERS<br>48PIN 32PIN        | 52560.000  | Number | 2358816.00    | 53916.00 US\$ |
| 12 | SPDT SWITCHES<br>12 PIN            | 52560.000  | Number | 1209066.00    | 27636.00 US\$ |
| 13 | MMIC Amp<br>6 pin                  | 26280.000  | Number | 445554.00     | 10184.00 US\$ |
| 14 | NAND Gate<br>8 pin                 | 3140.000   | Number | 13160.00      | 301.00 US\$   |
| 15 | Low Noise Amp<br>8 pin             | 3140.000   | Number | 68797.00      | 1573.00 US\$  |
| 16 | Power Amp<br>16 pin                | 3140.000   | Number | 265312.00     | 6064.00 US\$  |
| 17 | DECT Front End<br>20 pin           | 20000.000  | Number | 473196.00     | 10816.00 US\$ |
|    |                                    |            | Total  | 10,964,795.00 | 250,624.00    |

Decision: Deferred.

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA.

To be re-listed on 27.11.2008

|                                     |                                  |                                     |        |
|-------------------------------------|----------------------------------|-------------------------------------|--------|
| Case No 362<br>NC-VI Dt. 23.10.2008 | M/S.STANES MJF TEAS LTD., C'TORE | Meeting No. 23/08<br>Dt. 23.10.2008 | Status |
|-------------------------------------|----------------------------------|-------------------------------------|--------|



|                                                                         |                                        |            |
|-------------------------------------------------------------------------|----------------------------------------|------------|
| HQ File No. 01/85/050/00181/AM09//DES-VI<br>RLA File 32/24/40/0033/AM09 | Lic No./Date 3210038916 DT. 14.10.2008 | Defer date |
|-------------------------------------------------------------------------|----------------------------------------|------------|

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

#### Export Item (s) Details

| Sl.No. | Export Item Name.            | Qty      | UOM   | FOB (Rs.)  | FOB (Currency) |
|--------|------------------------------|----------|-------|------------|----------------|
| 1      | 67/0- TEA BAGS<br>(TAG BAGS) | 2714.000 | K.G   | 467500.00  | 10000.00 US\$  |
|        |                              |          | Total | 467,500.00 | 10,000.00      |

#### Import Item (s) Details

| Sl.No. | Import Item Name.  | Qty      | UOM   | CIF (Rs.)  | CIF (Currency) |
|--------|--------------------|----------|-------|------------|----------------|
| 1      | BLACK TEA STD 1473 | 2262.000 | K.G   | 190273.00  | 4070.00 US\$   |
|        |                    |          | Total | 190,273.00 | 4,070.00       |

Decision: Deferred.

It was noted that the hard copy of the application ha not been received from RLA. It was decided to call for the hard copy from the RLA.

To be re-listed on 27.11.2008.

|                                                                          |                                          |                                     |            |
|--------------------------------------------------------------------------|------------------------------------------|-------------------------------------|------------|
| Case No 363<br>NC-VI Dt. 23.10.2008                                      | M/S.SHREE RENUKA SUGARS LTD.,<br>BELGAUM | Meeting No. 23/08<br>Dt. 23.10.2008 | Status     |
| HQ File No. 01/85/050/00179/AM09//DES-VI<br>RLA File 07/24/40/00392/AM09 | Lic No./Date 0710060332 DT. 10.10.2008   |                                     | Defer date |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

#### Export Item (s) Details

| Sl.No. | Export Item Name. | Qty       | UOM   | FOB (Rs.)      | FOB (Currency)  |
|--------|-------------------|-----------|-------|----------------|-----------------|
| 1      | 67/0- White Sugar | 19048.000 | M.T   | 394722180.00   | 8571600.00 US\$ |
|        |                   |           | Total | 394,722,180.00 | 8,571,600.00    |

#### Import Item (s) Details

| Sl.No. | Import Item Name. | Qty       | UOM | CIF (Rs.)    | CIF (Currency)  |
|--------|-------------------|-----------|-----|--------------|-----------------|
| 1      | Raw Sugar         | 20000.000 | M.T | 375608200.00 | 8034400.00 US\$ |

|  |                                                                                                                     |  |       |                |              |
|--|---------------------------------------------------------------------------------------------------------------------|--|-------|----------------|--------------|
|  | Content of sucrose by weight in dry state in raw sugar<br>corresponding to a polarimeter reading of less than 99.5% |  |       |                |              |
|  |                                                                                                                     |  | Total | 375,608,200.00 | 8,034,400.00 |

Decision: Deferred

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA.

To be re-listed on 27.11.2008

|                                                                          |                                          |                                     |        |
|--------------------------------------------------------------------------|------------------------------------------|-------------------------------------|--------|
| Case No 364<br>NC-VI Dt. 23.10.2008                                      | M/S.SHREE RENUKA SUGARS LTD.,<br>BELGAUM | Meeting No. 23/08<br>Dt. 23.10.2008 | Status |
| HQ File No. 01/85/050/00178/AM09//DES-VI<br>RLA File 07/24/40/00391/AM09 | Lic No./Date 0710060331 DT. 10.10.2008   | Defer date                          |        |

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

#### Export Item (s) Details

| Sl.No. | Export Item Name. | Qty       | UOM   | FOB (Rs.)      | FOB (Currency)  |
|--------|-------------------|-----------|-------|----------------|-----------------|
| 1      | 67/0- White Sugar | 14286.000 | M.T   | 296041635.00   | 6428700.00 US\$ |
|        |                   |           | Total | 296,041,635.00 | 6,428,700.00    |

#### Import Item (s) Details

| Sl.No. | Import Item Name.                                                                                                                | Qty       | UOM   | CIF (Rs.)      | CIF (Currency)  |
|--------|----------------------------------------------------------------------------------------------------------------------------------|-----------|-------|----------------|-----------------|
| 1      | Raw Sugar<br>Content of sucrose by weight in dry state in raw sugar<br>corresponding to a polarimeter reading of less than 99.5% | 15000.000 | M.T   | 281706150.00   | 6025800.00 US\$ |
|        |                                                                                                                                  |           | Total | 281,706,150.00 | 6,025,800.00    |

Decision: Deferred

It was noted that the hard copy of the application has not been received from RLA. It was decided to call for the hard copy from the RLA.

To be re-listed on 27.11.2008